

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

**ORDER**

**Sub : Detention of Judicial Officers (DHJS) during Winter Vacations, 2020**

The following Additional District & Sessions Judges, West District, Tis Hazari Courts, Delhi are hereby authorized under Section 21-A of the Punjab Courts (Delhi Amendment) Act, 1997 to exercise all the powers as vested in the Principal District & Sessions Judge under Section 34 of Punjab Courts Act, 1918, to hear and dispose of the urgent Civil matters pertaining to the West District and under Section 10(3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations and Investigating agencies of the West Police District including the urgent matters under Special Acts (POCSO and NDPS Act) for the dates as mentioned against their respective names, **holding physical Court**, during winter vacation, 2020.

**Civil Matters**

S.No.	Name of the Judicial Officer	Dates of Duty	Court Room No.
1	Sh. Hasan Anzar, ADJ-06	26.12.2020	137
2	Sh. Prashant Sharma, ADJ-05	28.12.2020	138
3	Ms. Harleen Singh, ADJ-04	29.12.2020	131
4	Ms. Shivali Sharma, ADJ-03	30.12.2020	349
5	Sh. Umed Singh, ADJ-02	31.12.2020	127

**Criminal & Special Acts Cases**

S.No.	Name of the Judicial Officer	Dates of Duty	Court Room No.
1	Sh. Gorakh Nath Pandey, ASJ-09	26.12.2020	113
2	Sh. Samar Vishal, ASJ-08	28.12.2020	33
3	Sh. Lal Singh, ASJ-05	29.12.2020	17
4	Sh. Manish Gupta, ASJ-04	30.12.2020	229
5	Sh. Vishal Singh	31.12.2020	13

The Judicial Officer detained shall also look after the administrative work of West District, Tis Hazari Courts, Delhi.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2021 in lieu of the duty actually performed during Winter Vacation, 2020.

The office of the above mentioned courts and concerned branches will remain open daily from 10.00 am to 5.00 pm except on Sunday and other holidays.

The detained Judicial Officers shall be assisted by their own Court Staff and such staff shall be entitled to avail compensatory leave in the year 2021 in lieu of the duty actually performed during Winter Vacation 2020.

  
(DHARMESH SHARMA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (West)


No. 762 / 19486-19541

/W.V./Gaz./DJ West/2020

Dated, Delhi the 01-12-20

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi.
3. The Principal District & Sessions Judges, East, New Delhi, South-West, North-West, South, North-East, South-East, Shahdara & North Districts.
4. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
5. The Officer Incharge, Administration, General, Vigilance, West District, Tis Hazari Courts, Delhi.
6. All the Judicial Officers Concerned.
7. The CMM, West District, Tis Hazari Courts, Delhi.
8. The ACMM, West District, Tis Hazari Courts, Delhi.
9. The Administrative Civil Judge, West District, Tis Hazari Courts, Delhi.
10. The Branch Incharge, all Branches of West District, Tis Hazari Courts, Delhi.
11. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
12. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
13. The Public Prosecutor, Tis Hazari Courts, Delhi.
14. The PRO, Tis Hazari Courts, Delhi.
15. The PS to the undersigned.
16. The Reader to the undersigned.
17. The Incharge, Lock-up at Tis Hazari Courts, Delhi.
18. For uploading on LAYERS
19. For uploading on Centralized website through LAYERS.
20. The Secretary Bar Association, Tis Hazari Courts, Delhi.
21. Notice Board, West District, Tis Hazari Courts, Delhi.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE (West)